

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 918 of 1994

Tajender Kaur ... Applicant
Versus
Union of India and Ors ... Respondents

CORAM:

HON'BLE MR. JUSTICE B.C. SAKSENA, V.C.

HON'BLE MR. K. MUTHU KUMAR, MEMBER (A)

(By Hon. Mr. Justice B.C. Saksena, V.C.)

By means of this O.A., the applicant challenges the impugned letter dated 26.4.94, copy of which is annexed as (Annexure 1). Through this letter the Union Public Service Commission has rejected the applicant's application which she had submitted for appearing as a candidate of Civil Services (Preliminary) Examination 1994. The rejection has been made on the ground that the applicant is over aged. The applicant's date of birth as is evident from Annexure 2 is 12.7.1966. Copy of the Notification for the Civil Services Examination 1994 has been annexed as (Annexure-3). The age limit indicated in the Notification is that the candidate must have been born not earlier than 2nd August 1966 and not later than 1st August 1973. The applicant has however, taken a bald plea that she is not over aged and ~~does~~ ^{has} not crossed the age limit specified in Annexure 3. The bald averment is clearly contrary to the material placed by the applicant herself. Her date of birth as noted hereinabove ~~shows~~ is 12.7.66 which is earlier than 2.8.66. No good ground to interfere is made out. The O.A. lacks merit and is summarily dismissed.

B.C. Saksena
V.C.

Uv/

Dt. 22.6.94

A.M. Singh